COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 02 OF 2015

Dated: 30th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd. Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

Mr. Alok Shankar Mr. Vikrant P

Mr. Arshit Anand for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on *07.02.2019*.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/kt